

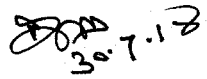
HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 239/Confdl./2018
I-8-2/2002 (Pt. XI)

Bilaspur, dated the 30/07/2018

In reference to the letter No. 3(1)/2018-D(AFTC), dated 26.06.2018, a copy of letter of even number dated 13.07.2018 of the Deputy Secretary to the Government of India, Ministry of Defence, New Delhi regarding withdrawing the above Circular, is enclosed herewith for information of the candidates concerned.


(Neelam Chand Sankhla)
Registrar General

Encl: As above

No.3 (1)/2018- D (AFTC)
Government of India
Ministry of Defence

Sena Bhavan, New Delhi - 110011,
 Dated: **13** July, 2018

To

The Principal Registrar/Registrar
 Chattisgarh High Court

Sir,

DPleant
 This is to intimate that the circular of even number dated 26.06.2018 for inviting nominations for one (1) anticipated vacancy of Judicial Member in the Armed Forces Tribunal stands withdrawn till further notice.

Yours faithfully,

[Signature]
 (B. D. Barua)

Deputy Secretary to the Government of India
 Tele: 2301 4036

Copy to:-

1. Principal Registrar, AFT- For uploading on AFT website.
2. D (IT) MoD- For uploading on MoD website.

